

SCHEDULE - I FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
RVD SALES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RVD SALES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27.06.2018
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, under the Companies Act, 2013
4.	Corporate Identity No. of corporate debtor	U51909HP2018PTC007079
5.	Address of the registered office and principal office of corporate debtor	C/O Raj Kumar Mittal, Khasra No 2022/746, Opposite Urdu Training Centre, Power House Road, Saproon, Solan (HP) - 173211
6.	Insolvency commencement date in respect of corporate debtor	11.06.2026
7.	Estimated date of closure of insolvency resolution process	08.12.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajeev Bhambri IBBI/IPA-002/IP-N00152/2017-18/10399
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Rajeev Bhambri SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003. rajeev.bhambri@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003. RVDCIRP@GMAIL.COM
11.	Last date for submission of claims	25.06.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **RVD Sales Private Limited** on **11.06.2026**. The creditors of **RVD Sales Private Limited**, are hereby called upon to submit their claims with proof on or before **25.06.2026** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Date: 13.06.2026
Place: LUDHIANA

RAJEEV BHAMBRI
Interim Resolution Professional
IBBI/IPA-002/IP-N00152/2017-18/10399
AFA Certificate No. AA2-10399-02-311226-204136 valid till 31.12.2026
SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003



assigning any reasons whatsoever.

Any addendum to this shall be uploaded only at the Bank's official website

Date: 15.06.2026

CIRCLE HEAD

SCHEDULE - I FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF RVD SALES PRIVATE LIMITED	
Relevant Particulars	
Name of corporate debtor	RVD SALES PRIVATE LIMITED
Date of incorporation of corporate debtor	27-06-2018
Authority under which corporate debtor is incorporated / registered	Registrar of Companies, under the Companies Act, 2013
Corporate Identity No. of corporate debtor	U51909HP2018PTC007079
Address of the registered office and principal office of corporate debtor	C/o Raj Kumar Mittal, Khasra No 2022/746, Opposite Urdu Training Centre, Power House Road, Sapruon, Solan (HP) - 173211
Insolvency commencement date in respect of corporate debtor	11-06-2026
Estimated date of closure of insolvency resolution process	08-12-2026
Name and registration number of the insolvency professional acting as interim resolution professional	Rajeev Bhambri IBBI/PA-002/IP-N00152/2017-18/10399
Address and e-mail of the interim resolution professional, as registered with the Board	Rajeev Bhambri SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana-141003. rajeev.bhambri@gmail.com
Address and e-mail to be used for correspondence with the interim resolution professional	SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana-141003. RVDICRP@GMAIL.COM
Last date for submission of claims	25-06-2026
Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, as certified by the interim resolution professional	Not Applicable
Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
Relevant Forms and Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the RVD Sales Private Limited on 11.06.2026. The creditors of RVD Sales Private Limited, are hereby called upon to submit their claims with proof on or before 25.06.2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.</p>	
<p style="text-align: right;">Sd/- RAJEEV BHAMBRI Interim Resolution Professional, IBBI/PA-002/IP-N00152/2017-18/10399 AFA Certificate No. AA2-10399-02-311226-204136 valid till 31.12.2026 Date : 13-06-2026 Place : Ludhiana</p> <p style="text-align: right;">SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana-141003.</p>	

This below white and

Sr. No.

(A)

1.

2.

3.

4.

The Value due: The ICIC 5 PA 06.2 Kind tend 1431 Sch For tend Plea Priv of th The deta Date Plac